

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW BOMBAY BENCH

O.A.556/88

Arun Shankar Belgaonkar,
Heramb Bangla,
Brahmagiri Society,
Jail Road,
Nasik Road - 400 101.

.. Applicant

vs.

1. Union of India
through
The Secretary,
Ministry of Finance,
Department of Expenditure,
New Delhi.
2. General Manager,
Currency Notes Press,
Nasik Road.
3. Shri K.R.Agrawal,
Accounts Officer,
Currency Notes Press,
Nasik Road. .. Respondents

Coram: Hon'ble Member(J) Shri M.B.Mujumdar
Hon'ble Member(A) Shri M.Y.Priolkar

Appearances:

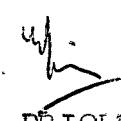
1. Mr.Gangal
Advocate for the
Applicant.
2. Mr.S.R.Atre
Advocate for the
Respondents.

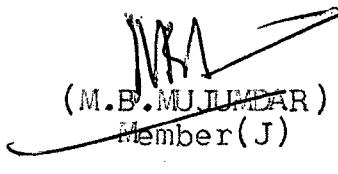
ORAL JUDGMENT

Per M.B.Mujumdar, Member(J) Date: 16.2.1990

Mr.Gangal for the applicant and Mr.S.R.
Atre for the respondents.

2. The applicant has filed Misc.Petition
No.58/90 for withdrawing the application since the
Management has agreed to refer his case for promotion
to the post of Junior Accounts Officer. Hence the
application is disposed of as withdrawn with no
order as to costs.
3. Misc.Petition No.58/90 is also disposed of.


(M.Y.PRIOLKAR)
Member(A)


(M.B.MUJUMDAR)
Member(J)